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12.09.2006

MA-221/2006
MA-168/2006 In
MA-1336/2004
RA-90/2005
OA-2947/2003

Present: None for applicant despite revised call.

None appeared for the applicant despite revised call. It seems applicant is not interested in prosecuting these MAs. As such, MAs- 221/2006 & 168/2006 are dismissed in default and for non-prosecution.


(V.K. Majotra)

Vice Chairman (A)


(B. Panigrahi)

Chairman

CC.